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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 23/2020 and I.A. 30428/2024**

MADHU PURI

.....Plaintiff

Through: **Mr. Krati Somvanshi, Adv.**

versus

KARAN SINGH SONI & ANR.

.....Defendant

Through: **Mr. Mandeep Singh Vinaik, Ms. Ragini Vinaik, Ms. Thanglunkim and Mr. Gaikhuanlung, Advs. for D-1**

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

10.03.2025

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1. The Hon'ble Judge is on leave today.
2. List on 12.08.2025.

BY ORDER

COURT MASTER

MARCH 10, 2025

DPA

Click here to check corrigendum, if any